Supreme Court Judicial Administration & Management- Issues & Concerns;

The Supreme Court's recent trend on cases involving Civil Liberties & Political Rights

Seminar organized by Campaign for Judicial Accountability and Reforms

In partnership with The Wire and Livelaw

24th February 2024, Indian Society of International Law, New Delhi

<u>AGENDA</u>

10-10:15a.m. – **Tribute to eminent jurist and senior advocate Mr. Fali S. Nariman** by Mr. Vipul Mudgal, Director Common Cause and member CJAR

<u>SESSION 1: Supreme Court Judicial Administration & Management - Issues &</u> <u>Concerns:</u>

10:15a.m.-1p.m.

Introduction to session 1: Cheryl Dsouza, Advocate and member, CJAR

(Moderator: Alok Prasanna Kumar, Co-founder, Vidhi Centre for Public Policy and member CJAR)

- 1. Justice Madan B. Lokur, former judge, Supreme Court
- 2. Justice Kurian Joseph, former judge, Supreme Court
- 3. Justice Rekha Sharma, former Judge, Delhi High Court
- 4. Ms. Kamini Jaiswal, Advocate, Supreme Court
- 5. Ms. Meenakshi Arora, Senior Advocate, Supreme Court
- 6. Mr. Gautam Bhatia, Advocate, Supreme Court (video recorded message)
- 7. Mr. Prashant Bhushan, Advocate and Convenor, CJAR

1p.m.-2p.m. – LUNCH

Session 2: The Supreme Court's recent trend on cases involving Civil Liberties & Political Rights

(2p.m.-5p.m.)

Introduction to Session 2: Prsanna S, Article 21 Trust and member CJAR

Moderator: Anjali Bhardwaj, Right to Information activist, Satark Nagrik Sanghatan

& member CJAR

- 1. Justice AK Patnaik, former Judge, Supreme Court
- 2. Justice Indira Banerjee, former Judge, Supreme Court
- 3. Prof Mohan Gopal, former Director, National Judicial Academy
- 4. Mr. Trideep Pais, Senior Advocate
- 5. Mr. Kapil Sibal, Senior Advocate
- 6. Mr. Chander Uday Singh, Senior Advocate
- 7. Mr. Mihir Desai, Senior Advocate, Bombay High Court
- 8. Ms. Warisha Farasat, Advocate, Delhi High Court & Supreme Court

SESSION 2: DISCUSSION, QUESTIONS AND RESOLUTION

(5p.m.-5:30p.m.)

(Moderator: Ms. Indira Unninayar, Advocate & Ms. Amrita Johri, Right to Information activist, Satark Nagrik Sanghathan & members CJAR)